

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Appeal No. 10342 of 2018 - DB

(Arising out of OIA-AHM-EXCUS-001-APP-136-137-2017-18 dated 27/10/2017 passed by
Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-
AHMEDABAD)

Arvind Ltd

(div. Arvind Intex), Naroda Road,
AHMEDABAD
GUJARAT

.....Appellant

VERSUS

Commissioner of C.E.-Ahmedabad-I

C. EX BHAVAN,
NR PANJRAPOLE & POLYTECHNIC, AMBAVADI,
AHMEDABAD,
GUJARAT-380015

.....Respondent

APPEARANCE:

Shri S. J. Vyas, Advocate appeared for the Appellant

Shri P Ganesan, Superintendent (AR), appeared for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 26.06.2024
DATE OF DECISION: 03.07.2024

The appeal is disposed of. For order, see order of date in Excise Appeal
10341 of 2018- DB.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**